

R-234-B  
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MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 20765-20864/Genl./Circulation/West/THC/2026

22 APR 2026


Dated, Delhi the \_\_\_\_\_

Sub.- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 16156-16226/R.R (Civil)/South/Saket/2026 dated 15.04.2026 along with its enclosure i.e. Annexure 'A' (Record of 101 Execution Petitions for the year 2010 & 2011 are identified by Record Room (Civil), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out) bearing Diary no. 4885 dated 20.04.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge – 04/ Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 101 Execution Petitions for the year 2010 & 2011 are identified by Record Room (Civil), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : [rrcivil-st@ddc.nic.in](mailto:rrcivil-st@ddc.nic.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 101 Execution Petitions for the year 2010 & 2011 are identified by Record Room (Civil), South District during the period w.e.f. 01.04.2026 to 10.04.2026 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

  
(Harish Kumar)

District Judge (Commercial Court) - 04/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 16156-16226/R.R (Civil)/South/Saket/2026

Dated: 15/4/26

To,

The Ld. Principal District & Sessions Judges,  
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/  
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 101 execution petitions for the year 2010 & 2011 in Record Room (Civil), South District, has been identified during the period w.e.f. 01.04.2026 to 10.04.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

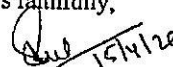
It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. [rrcivil-st@ddc.nic.in](mailto:rrcivil-st@ddc.nic.in) within 15 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 15 days then it will be presumed that there is no such Appeal, Revision or any other matter in respect of the list of cases specified in Annexure 'A' is pending.

This issues with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,



(Dr. Saurabh Kulshrestha)  
District Judge-04/Officer In-Charge,  
Record Rooms, South District,  
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

## EXECUTION : CIVIL 2011 (MONTH: JULY &amp; AUGUST, 2011)

Annexure 'A'

SR. NO S.	GOSHWARA NOS.	CASE NO.	CASE YEAR	PETITIONER	RESPONDENT	DOD (DD/MM/YY)	DECISION TYPE
1	13-EXE-CIVIL-2011	EX 4/11	2011	M/S MAHINDRA & MAHINDRA FIN. INDIA LTD.	SAMEER & ANR	29.07.11	DISMISSED IN DEFAULT
2	15-EXE-CIVIL-2011	EX 21/10	2010	MATRIX CELLULAR SERVICES PVT. LTD.	MJH INFRASTRUCTURE PVT. LTD.	22.07.11	DISMISSED IN DEFAULT
3	16-EXE-CIVIL-2011	EX 05/11	2011	M/S MAHINDRA & MAHINDRA FIN. INDIA LTD.	VINOD KUMAR & ANR.	29.07.11	DISMISSED IN DEFAULT
4	17-EXE-CIVIL-2011	EX 23/10	2010	MATRIX CELLULAR SERVICES PVT. LTD.	SUBASHISH MOULICK	22.07.11	DISMISSED IN DEFAULT
5	18-EXE-CIVIL-2011	EX 25/10	2010	MATRIX CELLULAR SERVICES PVT. LTD.	RAJESH KUMAR SINGH	22.07.11	DISMISSED IN DEFAULT
6	19-EXE-CIVIL-2011	EX 24/10	2010	MATRIX CELLULAR SERVICES PVT. LTD.	AMIT KUMAR	22.07.11	DISMISSED IN DEFAULT
7	20-EXE-CIVIL-2011	EX 31/11	2011	SHRAVAN KUMAR YADAV	M/S BBC WORLD (I) P. LTD.	22.07.11	DISMISSED IN DEFAULT
8	21-EXE-CIVIL-2011	EX 5/10	2010	P.K.KHANNA	M/S STERLING HOLIDAY RESORTS	08.07.11	SATISFIED
9	22-EXE-CIVIL-2011	EX 47/11	2011	RAVINDER KUMAR BAKSHI	M/S SHAHNAZ HUSSAIN HERBALS PVT. LTD.	08.07.11	SATISFIED
10	23-EXE-CIVIL-2011	EX 49/11	2011	MATRIX CELLULAR SERVICES PVT. LTD.	NEM CHAND JAIN	08.07.11	T.C. ISSUED
11	24-EXE-CIVIL-2011	EX 67/11	2011	RAJ KARNI KAPOOR	GEORGE GOMES	08.07.11	DAW
12	25-EXE-CIVIL-2011	EX 51/11	2011	M/S UNITED BIOTECH PVT. LTD.	M/S SHRUTI PHARMACEUTICALS & ANR.	08.07.11	T.C. ISSUED
13	26-EXE-CIVIL-2011	EX 26/10	2010	M/S FIITJEE LTD.	NITIN MISHRA	08.07.11	T.C. ISSUED
14	26A-EXE-CIVIL-2011	EX 27/10	2010	M/S FIITJEE LTD.	SACHIN TANDON	08.07.11	T.C. ISSUED
15	27-EXE-CIVIL-2011	EX 18/11	2011	NEENA CHOPRA	JASBIR SINGH	08.07.11	SATISFIED
16	28-EXE-CIVIL-2011	EX 17/10	2010	M/S TRUE LINK FINANCE LTD.	RAVI & ANR	22.07.11	SATISFIED

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17	29-EXE-CIVIL-2011	EX 56/11	2011	M/S HERO MINDMINE INSTITUTE LTD.	SHEKHAWATI ENGINEERING COLLEGE	15.07.11	T.C. ISSUED
18	30-EXE-CIVIL-2011	EX 45/10	2010	M/S TRUE LINK FINANCE LTD.	KALYANI BISWAS & ANR	04.07.11	SATISFIED
19	31-EXE-CIVIL-2011	EX 74/10	2010	M/S GOLI FINANCE LTD.	SUNDER SINGH & ANR.	15.07.11	SATISFIED
20	32-EXE-CIVIL-2011	EX 19/11	2011	MAGMA FINCORP LTD.	SANJAY KUMAR & ANR.	22.07.11	SATISFIED
21	34-EXE-CIVIL-2011	EX 46/10	2010	M/S GOLI FINANCE LTD.	AMARDEEP SINGH YADAV & ANR	29.07.11	SATISFIED
22	35-EXE-CIVIL-2011	EX 64/10	2010	M/S FIITJEE LTD.	JAYANTH PAUL ROBERTSON & ANR.	29.07.11	T.C. ISSUED
23	36-EXE-CIVIL-2011	DR 292/10	2010	MOHD. IQBAL	RAVINDER KUMAR MALIK	15.07.11	DAW
24	16-EXE-CIVIL-2011	EX 32/11	2011	BABU LAL RAJENDER KUMAR	ITS WORKMEN	26.08.11	SATISFIED
25	17-EXE-CIVIL-2011	EX 69/10	2010	M/S SUNDARAM FINANCE LTD.	CHANDERPAL & ORS.	19.08.11	DISMISSED IN DEFAULT
26	19-EXE-CIVIL-2011	EX 03/10	2010	SANJEEV GOEL	LIYAKAT ALI	12.08.11	DNP
27	20-EXE-CIVIL-2011	EX 71/11	2011	M/S.KOTAK MAHINDRA BANK LTD.	MANISH CHANDRA JHA	26.08.11	SATISFIED
28	21-EXE-CIVIL-2011	EX 15/10	2010	M/S TRUE LINK FINANCE LTD.	RAJESH KUMAR & ANR.	12.08.11	SATISFIED
29	22-EXE-CIVIL-2011	EX 23/10	2010	KOTAK MAHINDRA BANK LTD.	JATIN CHAWLA	19.08.11	DAW
30	23-EXE-CIVIL-2011	EX 14/10	2010	IDMA LABORATORIES LTD.	M/S SOM DUTT BUILDERS LTD.	19.08.11	DID
31	24-EXE-CIVIL-2011	EX 53/10	2010	M/S GOLI FINANCE LTD.	VIKRAM TOKAS & ANR.	12.08.11	SATISFIED
32	25-EXE-CIVIL-2011	EX 73/10	2010	M/S B.L.A. CHIT FUND P. LTD.	RAJ KUMAR BHATIA & ORS.	12.08.11	SATISFIED
33	26-EXE-CIVIL-2011	EX 03/10	2010	THE ROYAL BANK OF SCOTLAND	AVTAR SINGH	05.08.11	DID
34	27-EXE-CIVIL-2011	EX 04/10	2010	THE ROYAL BANK OF SCOTLAND	RAKESH KUMAR	05.08.11	DID
35	28-EXE-CIVIL-2011	EX 36/10	2010	M/S GOLI FINANCE LTD.	DILIP & ANR.	05.08.11	DAW
36	29-EXE-CIVIL-2011	EX 67/10	2010	M/S GOLI FINANCE LTD.	LALA RAM & ANR	05.08.11	SATISFIED
37	30-EXE-CIVIL-2011	EX 43/10	2010	M/S GOLI FINANCE LTD.	PAPPU KUMAR & ANR.	05.08.11	SATISFIED
38	31-EXE-CIVIL-2011	EX 51/10	2010	M/S TATA MOTORS FINANCE LTD.	DALBIR SINGH DORBA	03.08.11	DID

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39	32-EXE-CIVIL-2011	EX 35/10	2010	M/S TRUE LINK FINANCE LTD.	AMINA & ANR.	26.08.11	SATISFIED
40	33-EXE-CIVIL-2011	EX 43/11	2011	M/S KOTAK MAHINDRA BANK LTD.	SHANKAR THAPA	26.08.11	DAW
41	34-EXE-CIVIL-2011	EX 56/11	2011	MADHU CHOPRA	J. K. JAIN	30.08.11	SETTLED

EXECUTION CIVIL, 2010

42	01-EXE-CIVIL-2010	DR 208/09	2009	R. S. SHARMA	R. P. BAJAJ	30/04/10	ALLOWED
43	02-EXE-CIVIL-2010	EX 86/10	2010	M/S MAHINDRA & MAHINDRA FIN SER LTD.	UMA SHANKAR	04/05/10	DID
44	03-EXE-CIVIL-2010	EX 85/10	2010	M/S MAHINDRA & MAHINDRA FIN SER LTD.	NAVJOT SINGH	04/05/10	DID
45	04-EXE-CIVIL-2010	EX 84/10	2010	M/S MAHINDRA & MAHINDRA FIN SER LTD.	PRAHLAD SINGH	04/05/10	DID
46	05-EXE-CIVIL-2010	EX 66/10	2010	M/S GOLI FINANCE LTD.	SIKANDER & ANR	04/06/10	WITHDRAWN
47	07-EXE-CIVIL-2010	EX 41/09	2009	M/S GOLI FINANCE LTD.	MUKESH KUMAR & ANR	22/04/10	SATISFIED
48	08-EXE-CIVIL-2010	EX 142/09	2009	SANJAY KUMAR GUPTA	M/S RELIGARE SEC. LTD.	27/04/10	DID
49	09-EXE-CIVIL-2010	DR 158/09	2009	SHYAM TANEJA	SANDEEP GOEL & ORS.	04/12/10	ALLOWED
50	10-EXE-CIVIL-2010	DR 212/09	2009	SHYAM TANEJA	KRISHNA KANTA	04/12/10	ALLOWED
51	11-EXE-CIVIL-2010	DR 211/09	2009	SHYAM TANEJA	KRISHNA KANTA	04/12/10	ALLOWED
52	12-EXE-CIVIL-2010	EX 55/09	2009	CITI FINANCIAL CONSUMER FIN IND LTD.	PRAVEEN RAJ MEHRA & ANR.	19/04/10	SATISFIED
53	13-EXE-CIVIL-2010	DR 260/09	2009	MALHOTRA TAILORS	JAGDEEP SINGH	04/09/10	DID
54	14-EXE-CIVIL-2010	DR 269/09	2009	K.L.BAWEJA	SANJAY MALHOTRA	24/04/10	ALLOWED
55	15-EXE-CIVIL-2010	EX 62/10	2010	CITI FINANCIAL CONSUMER	SATYEN MONDAL & ANR.	04/05/10	TRANSFER CERTIFICATE ISSUED
56	16-EXE-CIVIL-2010	EX 64/10	2010	CITI FINANCIAL CONSUMER	KURSHEED BEGUM NOOR MOHD	04/05/10	TRANSFER CERTIFICATE ISSUED
57	17-EXE-CIVIL-2010	EX 63/10	2010	CITI FINANCIAL CONSUMER	SANGITA ADHIKARI & ANR.	04/05/10	TRANSFER CERTIFICATE ISSUED
58	18-EXE-CIVIL-2010	EX 65/10	2010	CITI FINANCIAL CONSUMER	MANSUKHBHAI M. CHODVADIYA & ANR	04/05/10	TRANSFER CERTIFICATE ISSUED

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59	19-EXE-CIVIL-2010	DR 39/08	2008	SUMEDHA BHARDWAJ	MANISH SAREEN & ANR	04/06/10	ALLOWED
60	20-EXE-CIVIL-2010	DR 119/09/07	2007	MOHAN DASS	PADMA WATI & ANR	19/04/10	DID
61	21-EXE-CIVIL-2010	DR 96/09	2009	AMIT KASHYAP	HARI PRAKASH SHARMA	19/04/10	DID
62	22-EXE-CIVIL-2010	EX 4/10	2010	M/S AXIS BANK	DEEPAK	20/04/10	WITHDRAWN
63	23-EXE-CIVIL-2010	DR 304/09	2009	RAKESH BANSAL	RAJINDER KUMAR GUPTA	20/04/10	ALLOWED
64	24-EXE-CIVIL-2010	EX 50/09	2009	M/S GOLI FINANCE LTD.	SURESH CHAND & ORS.	20/04/10	WITHDRAWN
65	25-EXE-CIVIL-2010	DR 184/09	2009	SHEELA MEHTA	SANTOSH DEVI	21/04/10	ALLOWED
66	26-EXE-CIVIL-2010	DR 179/09	2009	BHAG CHAND JAIN	MADHU KAUSHIK	21/04/10	ALLOWED
67	27-EXE-CIVIL-2010	DR 08/08	2008	JAWAHAR LAL	BRAHAM SINGH & ORS.	21/04/10	DID
68	28-EXE-CIVIL-2010	DR 180/09	2009	HEMANT KUMAR	MADHU KAUSHIK	21/04/10	ALLOWED
69	29-EXE-CIVIL-2010	DR 181/09	2009	RAHUL BEDI	J.S.VOHLA & ANR	22/04/10	ALLOWED
70	30-EXE-CIVIL-2010	EX 124/09	2009	JAMMU DEVI JAIN	M/S K.D.S. FASHIONS & SPORTS GEAR & ANR	23/04/10	SATISFIED
71	31-EXE-CIVIL-2010	DR 268/09	2009	GULSHAN RAI MONGA	SANJAY MALHOTRA	24/04/10	ALLOWED
72	32-EXE-CIVIL-2010	EX 40/09	2009	M/S ANJ PRODUCTS PVT. LTD.	M/S GALGOTIA BOOK SOURCE P-LTD.	26/04/10	TRANSFER CERTIFICATE ISSUED
73	33-EXE-CIVIL-2010	DR 261/09	2009	RAJINDER KUMAR	CHANDER GUPTA KHANNA	28/04/10	TRANSFER CERTIFICATE ISSUED
74	34-EXE-CIVIL-2010	DR 159/09	2009	SHYAM TANEJA	SANDEEP GOEL & ORS.	04/12/10	ALLOWED
75	35-EXE-CIVIL-2010	DR 165/09	2009	KALAWATI SINGH	PRAVEEN KUMAR CHAWLA	04/09/10	ALLOWED
76	36-EXE-CIVIL-2010	DR 71/09	2009	SAROJ DUREJA	LAXMI DEVI	16/04/10	ALLOWED
77	37-EXE-CIVIL-2010	DR 76/09	2009	SANJEEV DUREJA	LAXMI DEVI	16/04/10	ALLOWED
78	38-EXE-CIVIL-2010	DR 73/09	2009	ASHOK DUREJA	LAXMI DEVI	16/04/10	ALLOWED
79	39-EXE-CIVIL-2010	DR 111/09	2009	UNITED INDIA INS CO.	SHAMA MEHRA & ORS.	04/07/10	DID
80	40-EXE-CIVIL-2010	DR 17/08	2008	ROHINI KHULLAR	JIA LAL BAJAJ & ORS.	04/09/10	ALLOWED
81	41-EXE-CIVIL-2010	DR 103/10	2010	RAMESH CHANDER DATTA	BIRENDER SINGH RANA	15/04/10	DAW
82	42-EXE-CIVIL-2010	DR 200/09	2009	PRAMOD BHUSHAN	CHAMAN SINGH	16/04/10	DNP
83	43-EXE-CIVIL-2010	DR 144/09	2009	SURJIT SINGH	HARI KISHAN SHARMA	16/04/10	ALLOWED
84	44-EXE-CIVIL-2010	DR 226/09	2009	PROMOD BHUSHAN	CHAMAN SINGH	16/04/10	DISMISSED
85	45-EXE-CIVIL-2010	DR 264/09	2009	TRILOCHAN SINGH	AMARJEET SINGH	16/04/10	ALLOWED
86	46-EXE-CIVIL-2010	DR 75/09	2009	NEETA DUREJA	LAXMI DEVI	16/04/10	ALLOWED

87	47-EXE-CIVIL-2010	DR 323/09	2009	CHAYA OMKAR	CHANDER KHANNA	04/09/10	ALLOWED
88	48-EXE-CIVIL-2010	DR 194/09	2009	SARWAN KUMAR	KAMLA DEVI	23/04/10	DISMISSED IN DEFAULT
89	49-EXE-CIVIL-2010	DR 278/09	2009	AMIT BANSAL & ORS.	HARISH MATHUR	23/04/10	ALLOWED
90	50-EXE-CIVIL-2010	DR 262/09	2009	DALJIT KAUR & ANR.	RAJENDER GUPTA	23/04/10	ALLOWED
91	51-EXE-CIVIL-2010	DR 234/09	2009	CHEMICAL & METALLURGICAL DESIGN CO.LTD.	MUKESH KANDHARI	16/04/10	ALLOWED
92	52-EXE-CIVIL-2010	DR 250/09	2009	CHAWLA PHOTOSTATS	PREET NARANG & ORS.	23/04/10	ALLOWED
93	53-EXE-CIVIL-2010	DR 173/09	2009	BALAM KUMAR BHATT	RAJ RANI	23/04/10	ALLOWED
94	54-EXE-CIVIL-2010	DR 121/09	2009	KRISHNA KANTA	ANUJ KUMAR JAIN	23/04/10	DISMISSED IN DEFAULT
95	55-EXE-CIVIL-2010	DR 280/09	2009	VIJAY INDER K SHARMA	RAVI VERMA	23/04/10	ALLOWED
96	56-EXE-CIVIL-2010	DR 104/10	2010	MOHD. NASIM	MOHD. HUSSAIN @BABAR	30/04/10	DISMISSED AS WITHDRAWN
97	58-EXE-CIVIL-2010	EX 48/09	2009	DHAN SINGH	MANOHAR LAL	30/04/10	COMPROMISE
98	59-EXE-CIVIL-2010	EX 5/08	2008	KRISHNA DEVI	BIMLA AGGARWAL & ORS.	24/04/10	DISMISSED IN DEFAULT
99	60-EXE-CIVIL-2010	M 3/09	2009	SAFIA SAIIED	M/S GEDORE TOOLS I LTD.	30/04/10	SATISFIED
100	61-EXE-CIVIL-2010	DR 43/10	2010	L.B.CHATTERJEE	MAN MOHAN KAUR & ORS.	29/04/10	ALLOWED
101	62-EXE-CIVIL-2010	DR 24/09	2009	KAILASH GARG & ORS.	DR GURBACHAN SINGH CHAUDHARY	30/04/10	ALLOWED

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